

PROFORMA FOR DECLARATION OF ASSELS

(As On 31.03.2012)

Name of officer (In Full) : BHUPENDRA KUMAR VASNIKAR

Date of Birth : 17/04/1983

Present post held : XI CIVIL JUDGE CLASS -2, RAIPUR & JMFC RAIPUR

Immovable Property

Name of District sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
1- VILL- KARANJEE POST- KOKODI, TAH- KONDAGAON. DIST-	HOUSE+KHET +PLOT	13.45 ACRE	TIRATH & OTHER'S (MOTHER) JOINT PROPERTY	INHERITANCE
2- VILL- KARANJEE POST- KOKODI, TAH- KONDAGAON. DIST-	KHET	13 ACRE	TIRATH & OTHER'S (MOTHER) JOINT PROPERTY	INHERITANCE
3- ROJGARI PARA KONDAGAON, DIST- KONDAGAON	HOUSE+PLOT	85814 SQ.FEET	SUBOTIN BAI (GRAND MOTHER) JOINT PROPERTY	INHERITANCE
4- KONDAGAON, DIST- KONDAGAON	KHET	18 ACRE	TIRATH & OTHER'S (MOTHER) JOINT PROPERTY	INHERITANCE

Movable Property (Valued Above 25,000/- of Rs.)

A.C. 25,900/-Rs.

Jewellery (Lump Sum)

Jewellery (Worth Rs.) - 50 GRAM (APPORX) , 1,50,000/-Rs.

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
1- Life Insurance Of India		61250/-Rs.(6125/- Rs. QUATERLY)	
2- Life Insurance Of India		40,000/-Rs.(20000/- Rs. ANNUAL)	
3- SBI		30,085/- (1000/- Rs. PAR MONTH)	
4- PGF		26,320/--Rs.(3290/- Rs. QUATERLY)	
Bank Deposites/Securities & Investments			
	Name Of Bank 1	City 2	Amount 3
1) Fixed Deposites			
2) Savings Bank A/CS	1- OBC Colloctrate Raipur	RAIPUR	39,371/-Rs.
	2- SBI , New ShantiNagar Raipur.	RAIPUR	420/-Rs.
3) PPF			
4) GPF			
5) NSS			
6) Others			

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965.

[Handwritten Signature]